

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION  
LOK SABHA**

**UNSTARRED QUESTION NO. 2309.  
TO BE ANSWERED ON MONDAY, THE 1<sup>ST</sup> AUGUST, 2016.**

**QUALITY OF CEMENT**

**2309. SHRIMATI KAMLA DEVI PAATLE:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) whether the quality of cement produced in the country especially in Chhattisgarh conforms to the International standard;
- (b) if so, the details thereof including the norms and quality standard that have been prescribed for cement industry;
- (c) the number of instances where these norms have been violated by the cement companies during each of the last three years and the current year; and
- (d) the action taken by the Government against the persons involved in the violation of the norms?

**ANSWER**

**वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)  
THE MINISTER OF STATE (INDEPENDENT CHARGE)  
OF THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRIMATI NIRMALA SITHARAMAN)**

- (a) & (b):** Madam, Bureau of Indian Standards, Department of Consumer Affairs has informed that at present, there is no international (ISO) standard on quality (specification) of cement. However, a series of Indian Standard specifications have been laid down prescribing quality parameters for different types of cements. A list of Indian Standard specifications for cement is given at Annexure -I.
- (c) & (d):** During the last three years and the current year; 5561 samples were drawn by BIS for independent testing, out of which 323 samples were found to be non-conforming to the respective Indian Standard.

Details of total number of cement samples found non-conforming during the last three years and the current year along with the actions taken thereon are given in Annexure -II.

Details of cement samples found non-conforming in Chhattisgarh during the last three years and the current year along with the actions taken thereon are given in Annexure-III

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**ANNEXURE-I**

**ANNEXURE REFERED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 2309 FOR ANSWER ON 01.08.2016.**

<b>INDIAN STANDARD SPECIFICATIONS FOR VARIOUS TYPES OF CEMENT</b>		
1	IS 269:2015	Specification for ordinary Portland cement (Sixth revision)
2	IS 455:2015	Specification for Portland slag cement (Fifth Revision)
3	IS 1489 (Part 1):2015	Specification for Portland pozzolana cement: Part 1 Fly ash based (Fourth Revision)
4	IS 1489 (Part 2):2015	Specification for Portland pozzolana cement: Part 2 Calcined clay based (Fourth Revision)
5	IS 3466:1988	Specification for masonry cement
6	IS 6452:1989	Specification for high alumina cement for structural use
7	IS 6909:1990	Specification for super sulphated cement
8	IS 8041:1990	Specification for rapid hardening Portland cement
9	IS 8042:2015	Specification for white Portland cement (Third Revision)
10	IS 8043:1991	Specification for hydrophobic Portland cement
11	IS 8229:1986	Specification for oil-well cement
12	IS 12330:1988	Specification for sulphate resisting Portland cement
13	IS 12600:1989	Specification for low heat Portland cement
14	IS 16415:2015	Specification for composite cement

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**ANNEXURE-II**

**ANNEXURE REFERED TO IN REPLY TO PARTS (c) & (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 2309 FOR ANSWER ON 01.08.2016.**

<b>Year</b>	<b>No of cases of violation standards (Failure sample) of of</b>	<b>Action taken</b>
January 2013 to December 2013	97	Corrective actions sought and verified. Stoppage of marking was issued in 18 cases. 02 licences expired and 02 licences were cancelled.
January 2014 to December 2014	104	Corrective actions sought and verified. Stoppage of marking was issued in 09 cases. 04 licences expired and 02 licences were cancelled.
January 2015 to December 2015	93	Corrective actions sought and verified. Stoppage of marking was issued in 06 cases.
January 2016 to 22 July 2016	29	Corrective actions sought and verified. Stoppage of marking was issued in 03 cases.

**ANNEXURE-III**

**ANNEXURE REFERED TO IN REPLY TO PARTS (c) & (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 2309 FOR ANSWER ON 01.08.2016.**

<b>Year</b>	<b>No of cases of violation of standards (Failure of sample)</b>	<b>Action taken</b>
January 2013 to December 2013	Nil	Not Applicable
January 2014 to December 2014	02	Corrective actions sought and verified.
January 2015 to December 2015	04	Corrective actions sought and verified.
January 2016 to 22 July 2016	05	Corrective actions sought and verified. Stoppage of marking was issued in 01 cases.

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